

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH: JODHPUR

Date of order : 23.03.99

## O.A. No. 301/98

Shri J.B. Gupta, C/o. CWE (Air Force), Jodhpur - 334/2, Type IV Quarter, Air Force Station, Jodhpur.

... Applicant.

#### versus

- 1. Union of India through the Secretary, Ministry of Defence, South Block, Raksha Bhawan, Central Secretariat, New Delhi.
- 2. Commander Works Engineers (Air Force), Jodhpur 342 011.
- 3. Air Officer Commanding, Air Force Station, Jodhpur 342 011. ... Respondents.

Applicant present in person with his counsel, Shri S.M. Sharma. Mr. Vinit Mathur, Counsel for the respondents.

### CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman. Hon'ble Mr. Gopal Singh, Administrative Member.

### ORDER

(Per Hon'ble Mr. Gopal Krishna)

Applicant, Shri J.B. Gupta, has filed this application under Section 19 of the Administrative Pribunals Act, 1985, mainly praying for quashing the allotment order at Annexure A/l dated 17.11.98 in favour of Maj. Chandra Bhan.

We have heard the learned counsel for the parties.

- The applicant and his counsel do not want to press this application since the quarter in question is being alloted to him as stated by the applicant himself.
- The O.A. is, therefore, dismissed with no order as to costs.

(Gopal Singh) Adm. Member

(Gopal Krishna) Vice Chairman